

of 7.5% over the notified price, on the sale of Urea.

#### Assistance to Madhya Pradesh for Drinking Water

6547. SHRI KAMAL NATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Madhya Pradesh Government has submitted a proposal costing Rs. 106.50 crores to the Union Government for combating drinking water scarcity;

(b) if so, the financial assistance given upto now;

(c) whether Government propose to give further financial assistance in this regard; and

(d) the amount proposed to be given and the time by which this will be made available to the State Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) In the Memorandum for drought relief assistance the State Government of Madhya Pradesh had included a sum of Rs. 106.50 crores for drinking water supply sector.

(b) For combating drinking water scarcity conditions in the State, a sum of Rs. 18.53 crores was approved by Central Government as Ceilings of Expenditure upto June 1988. Of this, Rs. 11.08 crores were for rural areas, Rs. 5.28 crores for urban areas and Rs. 2.17 crores for purchase of drilling rigs and geophysical equipment.

(c) No proposal for giving further scarcity relief assistance for drinking water is under consideration at present.

(d) Does not arise.

#### Disruption of Essential Commodities in N.E. States

6548. SHRI WANGPHA LOWANG : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that in view of frequent bandhs and blockades in Assam, the supply of essential commodities to North Eastern region are disrupted, causing difficulties to the general public; and

(b) if so, the steps taken by Government to ensure regular supply of essential commodities to those affected States in that region ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) Movement of essential commodities to the North Eastern region is sometimes disrupted when there are bandhs, blockades etc. However, despite this, the supplies of essential commodities have generally been maintained.

(b) The Food Corporation of India who is responsible for the movement of foodgrains to be distributed through the Public Distribution System draws up jointly with the Railways a monthly plan for movement of foodgrains to the consuming areas including States in the North Eastern region. Instructions are also issued from time to time by the Government of India to the F.C.I. and other concerned agencies to take appropriate measures to ensure adequate availability of essential commodities in these States.

#### Appointment of Chairman of I.R.M., Anand

6549. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether appointment to boards/statutory bodies/national institutions are made by Union Government on the recommendations of the nodal Ministry;

(b) if so, whether appointment of Chairman, Institute of Rural Management, Anand was made as per (a) above;

(c) when was the Chairman appointed and for what period; and

(d) the annual expenditure of Institute of Rural Management, Anand and the source of funds ?